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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.116/9/HDB/2017
NAME OF THE COMPANY	Ksheeraabad Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Ksheeraabad Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.S. ManaCa.		9493798127	R.S.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Raghu	Advocate	9849677091	cragh
K. Dhananjaya Nandy	Advocate	9704475339	SD

CP Disposed off by separate orders.

Byrd